

ACCESSION LIST



(January - April, 2017)

**NATIONAL HUMAN RIGHTS COMMISSION
Documentation Centre (E-Library)**

ABOUT THE PUBLICATION

National Human Rights Commission Documentation Centre (E-Library) is bringing out a quarterly publication namely "**Accession List**" containing list of new books are legislative materials acquired by the library during that particular period. This publication is compiled by the library for awareness and use of Hon'ble Chairperson/Members, other Officers & staff members of the Commission.

This issue covering books/other materials procured in the library from 01.01.2017 to 30.04.2017.

This publication entitled "**Accession List (Jan - April, 2017)**" is brought in two parts. In **PART-I** Books/Monographs acquired in the Library during the period have been arranged **alphabetically by subject** to facilitate subject-wise browsing. A "**Subject Index**" and an "**Author Index**" in the beginning of **Part-I** has also been provided for reaching to the pages where the book on a particular subject or by a particular author has been listed. **PART-II** contains a list of **Legislative and Statutory Materials**, acquired by the library during the period.

This publication will serve as "**LIBRARY CATALOGUE**" and may be useful for ascertaining the availability of any book in the library.

(OM PARKASH)
Librarian/Documentation Officer

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